GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

LOK SABHA UNSTARRED QUESTION NO.3366 TO BE ANSWERED ON 22ND MARCH. 2017

ELECTRONIC POSTAL ORDER

†3366. SHRI OM PRAKASH YADAV: SHRI JANARDAN MISHRA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has formulated any scheme to facilitate electronic India Postal Order;
- (b) if so, the provision made by the Government to avail this facility; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) & (b) Department of Posts is facilitating acceptance of RTI fee through electronic Indian Postal Order (e-IPO) on ePost Office Web Portal. Initially, this facility was launched on 22.03.2013 only for Indian citizens abroad to seek information from the Central Public Information Officers (CPIOs) under the RTI Act, 2005. Later on, in order to facilitate for obtaining the information under the RTI Act, 2005 by the Indian citizen living abroad from Indian Missions/Posts under Ministry of External Affairs, the facility of e-IPO was extended to 176 Indian Missions/Posts on 27.09.2013. e-IPO facility was further extended to Indian citizens living in India on 13.02.2014 to facilitate them to pay RTI fee online.
- (c) Does not arise in view of (a) & (b) above.
